

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 42/RP/2016 in 236/MP/2015

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Kudgi Transmission Ltd. & Others

Petition No. 44/RP/2016 in 236/MP/2015

Petitioner : NTPC Limited

Respondents : Kudgi Transmission Ltd. & Others

Subject : Petition for review of the Order dated 27.6.2016 in Petition No. 236/MP/2015.

Date of hearing : 27.9.2016

Coram : Shri Gireesh B. Pradhan, Chairman
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Gautam Chawla, Advocate, PGCIL
Shri Aryaman Saxena, PGCIL
Ms. Suparna Srivastava, Advocate, NTPC Ltd.
Shri B.S. Rajput, NTPC Ltd.
Shri Rohit Chavara, NTPC Ltd.
Shri Nishant, NTPC Ltd.
Shri Alok Shankar, Advocate, KTL

Record of Proceedings

Learned counsel for the review petitioners submitted that the present review petitions have been filed seeking review of order dated 27.6.2016 in Petition No. 236/MP/2015 for rectification of errors and the consequent modification in liability to pay transmission charges for the first element of the transmission project.

2. Learned counsel for PGCIL submitted that CTU is not responsible for collection and disbursement of transmission charges for any transmission licensee until the inclusion of the transmission line in PoC pool.

3. After hearing the learned counsels for the petitioners, the Commission admitted the petitions and directed to issue notices to the respondents.

4. The Commission directed the petitioner to serve copies of the petitions on the respondents immediately. The respondents were directed to file their replies, on affidavit, by 13.10.2016 with an advance copy to the petitioners, who may file their rejoinders, if any, on or before 24.10.2016.

5. The petitions shall be listed for hearing on 27.10.2016

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)